

Health Centres and sub-centres have been expanded through-out the country. In order to reduce the maternal, infant and child mortality rates, the Child Survival and Safe Motherhood (CSSM) scheme was launched during the year 1992-93. Immunization Programme has been universalized in a phased manner. Integrated Child Development Programme launched during the year 1975-76 has also been universalised.

#### Construction of Dam Kharakpurna

482 SHRI G.M. KUNTURKAR: Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Government are aware of the fact that a dam Kharakpurna by name is being constructed in Nanded district of Maharashtra

(b) whether the Government are also aware of the fact that a dam named "Purna" had been constructed beneath this new dam 20 years ago and Purna dam will lose its utility with the construction of new dam, and

(c) the steps proposed to be taken by the Government to preserve the utility of the old dam Purna by withholding the construction of the new dam Kharakpurna?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) It has been noted that the Government of Maharashtra (GOM) in their Annual Plan for 1995-96 had indicated an anticipated expenditure of Rs. 2.00 crores on Khadakpurna Project during 1994-95 even though the Working Group of the Planning Commission (WG) had not recommended any outlay for the project for 1994-95. An outlay of Rs. 2.00 crores was again proposed by GOM for the project for 1995-96, but the WG had not recommended any outlay for the project during the year. Annual Plan for 1996-97 has not been finalised.

(b) This Ministry is aware of the fact that Purna Project was completed in IV Plan. Detailed Project Report of Khadakpurna Project has not been received at the Centre and in its absence it is not possible to state whether it will have any adverse effect on existing Purna Project.

(c) The Central Water Commission while examining the proposal of a new project ensures that there are no adverse effects on existing projects.

#### Erosion by Ganga

483 SHRI SHATRUGHNA PRASAD SINGH: Will the Minister of WATER RESOURCES be pleased to state

(a) whether the important Government undertakings like Barauni Oil Refinery, Fertilizer

Plant, Barauni and Barauni Junction are getting endangered because of large scale erosion caused by the Ganga water in the Madhurapur village of Begusarai district in Bihar; and

(b) if so, the prompt action proposed to be taken by the Government to check the erosion to protect those Government undertakings?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) and (b) The erosion problem along left bank of Ganga at Madhurapur in Begusarai District in Bihar has been assessed by the State Government. After the floods of 1995, the State Government prepared a scheme for flood protection of Barauni-Begusarai Industrial Complex. This scheme was examined and approved by Ganga Flood Control Commission and the Technical Advisory Committee on Irrigation, Flood control and Multipurpose projects of Ministry of Water Resources for an amount of Rs. 623.96 lakh in January, 1996. Since planning, investigation and execution of flood control anti-erosion works is primarily the responsibility of the State Government, the Government of Bihar requested Planning Commission for release of additional Central plan assistance to implement the scheme. The Planning Commission has released an additional Central Plan assistance of Rs. 127.67 lakhs to the State Government in March, 1996 for taking up priority works in the area.

[English]

#### Promotion of Yoga

484 SHRI SANDIPAN THORAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the details of the centrally sponsored schemes for promotion of Yoga in the country and the financial assistance provided under them to various NGOs in the country particularly in Maharashtra during the last three years institution-wise

(b) the steps taken/proposed to be taken to ensure the proper utilisation of the financial assistance provided to them, and

(c) the action taken/proposed to be taken against the guilty indulged in various types of irregularities at Kayvalya Dham Yoga Research Institute at Lonavala Distt. of Pune?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) (a) The Centrally Sponsored Scheme of 'Introduction of Yoga in Schools' was launched in April, 1989. Under this scheme, financial assistance is provided to the States/UTs as well as Yoga